

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 270/9/HDB/2018
NAME OF THE COMPANY	Ind-Barath Energy (Utkal) Ltd
NAME OF THE PETITIONER(S)	Extraco Composites India Pvt Ltd
NAME OF THE RESPONDENT(S)	Ind-Barath Energy (Utkal) Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. SUBASH	Adv.	subash-wb@Yahoo.co.in	G. Subash

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.V.A.S. Ravi Prasad	Advocate	944023402	Prasad

ORDER

Learned counsel Mr.G.Subhash present for Petitioner.

Learned counsel Mr.D.V.A.S.Ravi Prasad present for Respondent.

Mr.Ravi Prasad filed vakalat for Respondent.

Counter not filed.

Respondent shall file counter within one week serving a copy in advance to the petitioner and file proof of service in the meantime file rejoinder if any.

List the matter on 27.07.2018.


MEMBER JUDICIAL